

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021** at **10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/503/CHE/2021 IN IBA/883/2019  
NAME OF PETITIONER : Vikas Gupta (RP) of M/s Kamachi Industries Ltd  
NAME OF RESPONDENT :  
SECTION : Sec 12 R/w Regulation 40 of IBBI

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**ORDER**

The Applicant is represented by Ms. Lily Francis, Advocate through video conferencing platform.

Learned Counsel for the Applicant seeks permission to withdraw this Application for filing a fresh Application to seek exclusion and extension of the CIRP period.

The Applicant is permitted to file a fresh Application as sought for.

Hence, this Application is **dismissed as withdrawn**.

-sd-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)